

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 209  
ANSWERED ON 02.02.2026**

**ROYALTY AND REVENUE FROM COAL MINES IN ODISHA**

**209. SHRI MANAS RANJAN MANGARAJ:**

Will the Minister of **Coal** be pleased to state:

- (a) the total royalty and other revenues received by the State of Odisha from coal mining during the last three years, year-wise;
- (b) the details of coal mining revenue generated in the State of Odisha district-wise; and
- (c) the steps taken to ensure timely payment of dues to the State Government?

**ANSWER**

**MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

- (a) Details of Royalty and DMF received by State of Odisha from coal mining during the last three years is as follows:

**(Figures in Rs. Crore)**

<b>Year</b>	<b>Amount of Royalty Paid</b>	<b>Amount of DMF Paid</b>
<b>2022-23</b>	4137.88	1163.29
<b>2023-24</b>	3881.79	1010.79
<b>2024-25</b>	3686.71	981.19

- (b) Details of coal mining revenue generated in State of Odisha district wise by coal PSUs is as follows:-

**(Figures in Rs. Crore)**

<b>Year</b>	<b>Coal India Limited</b>			<b>NLC India Limited</b>
	<b>Angul</b>	<b>Jharsuguda</b>	<b>Sundergarh</b>	<b>Sambalpur</b>
<b>2022-23</b>	2,771.89	879.70	1,114.20	319.54
<b>2023-24</b>	2,388.71	789.39	997.11	377.68
<b>2024-25</b>	1950.88	798.94	1050.98	521.48

- (c) Coal PSUs have ensured that timely payment to State authorities is made within the stipulated time period. CIL subsidiaries make advance payment of royalty on estimated dispatch and difference, if any, on actual dispatch, is remitted within the stipulated time period. Monthly account adjustment and payment is ensured. Monthly returns of Royalty, DMF etc. are also regularly filed with District Deputy Director to ensure statutory compliance. All payments of royalty and DMF are made through electronic/online mode in I3MS portal of State Govt., ensuring transparency, accuracy and timely credit to the State Government accounts.

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